employees with a view to intensive utilisation of available land?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): The matter is still under consideration.

Treatment meted out to an Indian National by Portuguese Authorities

1353. Shri D. C. Sharma: Will the Prime Minister be pleased to state:

- (a) whether a protest against the treatment meted out to Mr. Shridhar Telkar and his wife by the Portugese authorities in Goa was lodged by the Government of India;
- (b) if so, whether any reply has been received to the protest; and
 - (c) if so, the details thereof?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) and (c). No reply has been received from the Government of Portugal. The Embassy of the United Arab Republic through whom the protest was lodged are continuing to pursue the matter.

Cable Factory at Digha

1354. Shri D. C. Sharma: Shri P. C. Borooah:

Will the Minister of Commerce and Industry be pleased to state:

- (a) whether there is a proposal to set up a cable factory at Digha, in West Patna; and
- (b) if so, the details of the proposal?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Messrs Aluminium Cables and Conductors (U.P.) Private Limited, Calcutta have been granted a licence under the Industries (Development and Regulation) Act, 1951 for the manufacture of paper insulated power cables using aluminium conductors. It is not yet clear whether the firm will locate the

factory at Patna. Precise position is being asked from the firm.

Textile Mills

1355. Shri S. M. Banerjee: Shri Pangarkar:

Will the Minister of Commerce and Industry be pleased to state:

- (a) whether some more textile mills which are closed at present have decided to re-start; and
- (b) if so, the number and names of such mills?

The Minister of Commerce (Shri Kanungo): (a) and (b). The following ten closed textile mills are expected to restart in the near future:

- (1) M/s. Orissa Cotton Mills, Bhagatpur (Orissa).
- (2) M/s. Moradabad Spg. & Wvg. Mills, Moradabad (U.P.).
- (3) M/s. Lallamal Hardeodas Cotton Mills, Hathras (U.P.).
- (4) M/s. Shree Mahaganapathy Mills, Pudukottah (Madras)
- (5) M/s. Shree Sayajee Jubilee Cotton and Jute Mills, Sindh (Renamed as North Gujarat Cotton Mills,) (Gujarat)
- (6) M/s. Shree Gopal Industries, Kottah (Rajasthan)
- (7) M/s. Mathisingh Mfg. Co., Ltd., Ahmedabad (Gujarat).
- (8) M/s. Sathyanarayana Panda Lapaka, Rajmandury (Andhra Pradesh).
- (9 M/s. Rajen Textile Mills, Bombay (Maharashtra).
- (10) M/s. Rai Sahib Reckchand Gopaldas Sohta Spg. & Wvg. Mills, Akola (Maharashtra).

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1356. Shri S. M. Banerjee: Will the Minister of Rehabilitation be pleased to state:

(a) whether the number of families likely, to be uprooted as a result of